

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4379
ANSWERED ON:17.12.2002
PROHIBITION ON CERTAIN FOREIGN COMPANIES
IQBAL AHMED SARADGI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the Cabinet Committee on Security has decided to insert national security clauses which could prohibit Certain Foreign companies from participating in the border regions and in certain strategic industries;
- (b) if so, the names of strategic industries likely to be prohibited;
- (c) whether the Government have issued any instructions to all ministries and departments as well as public sector undertakings to include with immediate effect a security clause in all national and global tenders by them; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a)to(d): The Central Government has recently approved a security clause to be introduced in all national and global tenders issued by Central and State Governments and Public Sector Undertakings.